

Tripura Cobblers Pension Scheme.

The scheme was introduced in the State of Tripura from June, 2009. The eligibility of the scheme are the candidate should be citizen of India and permanent resident of Tripura, the age of applicant should be 55 years and above and belonging to BPL cardholders / listed households and persons actually engaged in the profession of cobbling.

Funded fully by the State Government @ Rs. 500/- per head per month.